

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**ORDER**

Dated, Guwahati the 6<sup>th</sup> February, 2025

**No. HC.V-09/2013/(Pt.-2)/ 115 /Estt. ###** The Registry of the Gauhati High Court, Guwahati hereby posts the following Officers (belonging to High Court Service) of the Principal Seat as mentioned against their names and assigns the following duties thereof:

Sl. No.	Name & Present Designation	Posted as	Duties Assigned
1.	Shri Madhu Nath Sarma, Joint Registrar (Administration-II)	Joint Registrar (Administration)	<ol style="list-style-type: none"><li>1. Shall be the In-charge of Court Officers and supervise/monitor their works with the assistance of Deputy Registrar (Administration &amp; Digitization).</li><li>2. Shall monitor the cleanliness of the precincts of the Gauhati High Court, Guwahati including the residences/bungalows of Hon'ble Judges, Judges' Guest House, the High Court Museum etc.</li><li>3. Shall monitor the discipline/decorum, punctuality and Attendance of all Officers up to the rank of Joint Registrar belonging to the High Court service (except the Translation Wing) and staff with the assistance of Deputy Registrar (Administration &amp; Digitization) and Court Officers.</li><li>4. Shall monitor the entire infrastructure and construction works in the precincts of the Gauhati High Court, Guwahati including the residences/bungalows of Hon'ble Judges, Judges' Guest House etc. and shall also look after the general up-keep/maintenance of its electrical appliances along with overseeing its civil works.</li><li>5. Planning, management and arrangements of all ceremonial functions and programmes organized by or on behalf of the Gauhati High Court including distribution and printing of cards.</li><li>6. Shall act as Leave granting authority (except for the Translation Wing) in respect of all non-Gazetted employees of the Gauhati High Court, Guwahati belonging to High Court service or Gazetted Officers up to the rank of Joint Registrar belonging to High Court service also as and when</li></ol>

			<p>delegated [The leave of Joint Registrar (Administration) shall, however, be granted by the Registrar (Establishment)].</p> <ol style="list-style-type: none"> <li>7. Shall look after the matters pertaining to the Establishment Section and holding of Lok Adalat.</li> <li>8. Shall look after the detailing of only Class-IV staff/Fixed Pay Casual Employees in the Gauhati High Court, Court including the residences/bungalows of Hon'ble Judges, Judges' Guest House etc. with the assistance of Deputy Registrar (Administration &amp; Digitization) and the Court Officers.</li> <li>9. He shall report to the Registrar General, the Registrar (Administration) and the Registrar (Establishment).</li> <li>10. Any other matter entrusted by the Registrar General/ Registrars.</li> </ol>
2.	Shri Jayanta Kumar Nandi, Joint Registrar	Joint Registrar (Finance)	<ol style="list-style-type: none"> <li>1. Shall be the In-charge of the Accounts Section and shall supervise its entire works.</li> <li>2. Shall liaison with State Government officials in Finance &amp; Accounts matters of the Gauhati High Court, Guwahati such as salary, pension, medical bill reimbursement, other reimbursements, budget etc. and ensure timely preparation of pension papers of retiring officials of the High Court.</li> <li>3. Shall supervise matters related to preparation of telephone directory, calendars, greetings card, official pads etc.</li> <li>4. Shall act as Registrar (Contempt) and/or signatory of any Judicial Section(s) of the Registry, as and when necessary and in addition to own duties.</li> <li>5. Shall work as Stamp Reporter and Commissioner of Affidavits, as and when necessary and in addition to own duties.</li> <li>6. Shall be responsible to oversee digitization works and ensure timely completion of its targets.</li> <li>7. He shall report to the Registrar General, the Registrar (Administration) and the Registrar (Judicial &amp; IT), in judicial/digitization matters.</li> <li>8. Any other duty entrusted by the Registrar General/ Registrars.</li> </ol>
3.	Shri Nirod Sarma, Joint Registrar	To perform duties of Secretary to Hon'ble the Chief	Shall look after the management of the residential Secretariat of Hon'ble the Chief Justice or any other duties as entrusted by Hon'ble the Chief Justice.

		Justice	
4.	Smt. Panchai Sarma, Deputy Registrar	Deputy Registrar (Paperbook & RTI)	<ol style="list-style-type: none"> <li>1. Shall be the In-charge of the Right to Information (RTI) Section and act as Assistant Public Information Officer in RTI matters.</li> <li>2. Shall be the In-charge of the Paperbook Section and monitor its entire works. Shall monitor the functioning of the said section(s) and visit it regularly to look after the punctuality of the Officer/staff posted there.</li> <li>3. All matters related to functioning of the above Sections shall be routed through the In-charge.</li> <li>4. Shall act as signatory of all Judicial Sections of the Registry, as and when required and in addition to own duties.</li> <li>5. Shall aid the Rule Committee Section in matters regarding amendment of Gauhati High Court Rules in connection with rules of the concerned Section under her control.</li> <li>6. Shall deal with matters related to Gender Sensitization &amp; Internal Complaints Committee, being its Member Secretary.</li> <li>7. Shall work as Stamp Reporter and Commissioner of Affidavits, in addition to own duties.</li> <li>8. She shall report to the Registrar (Judicial &amp; IT)-cum-Public Information Officer and Joint Registrar (Judicial).</li> <li>9. Any other duty entrusted by the Registrar General/Registrars.</li> </ol>
5.	Smt. Madhu Chanda Das, Deputy Registrar	Deputy Registrar (Establishment)	<ol style="list-style-type: none"> <li>1. Shall look after the leave files of all Ministerial, Non-Ministerial and Class-IV staff of the Registry.</li> <li>2. In-charge of Stenographers, Court Masters and Law Clerks and looking after their detailing.</li> <li>3. Shall act as signatory of Civil Rule (Pending) Section, Criminal Appeal Section and also other Judicial Sections of the Registry, in absence of its In-charge, as and when required and in addition to own duties.</li> <li>4. Shall work as Stamp Reporter and Commissioner of Affidavits, as and when required in addition to own duties.</li> <li>5. Shall aid the Rule Committee Section in matters regarding amendment of Gauhati High Court Services (Appointment, Conditions of Service &amp; Conduct) Rules, 1967.</li> <li>6. She shall report to the Registrar (Judicial &amp; IT), Registrar (Establishment) and Joint Registrar</li> </ol>

			(Judicial). 7. Any other duty entrusted by the Registrar General/Registrars.
6.	Shri Surjya Kanta Ramchiary, Deputy Registrar & Drawing & Disbursing Officer	Deputy Registrar (Civil Appeal)	<ol style="list-style-type: none"> <li>1. Shall be the In-charge of the Civil Appeal (First Appeal) Section and Civil Appeal (Second Appeal) Section and look after its entire work. Shall monitor the functioning of the said section(s) and visit it to look after the punctuality of the Officer/staff posted there. All matters related to functioning of those Sections shall be routed through the In-charge.</li> <li>2. Shall act as Registrar (Contempt) and signatory of all Judicial Sections of the Registry, as and when required and in addition to own duties.</li> <li>3. Shall work as Stamp Reporter and Commissioner of Affidavits, in addition to own duties.</li> <li>4. Shall aid the Rule Committee Section in matters regarding amendment of Gauhati High Court Rules relating to the matters of the Section under his control.</li> <li>5. He shall report to the Registrar (Judicial &amp; IT) and Joint Registrar (Judicial).</li> <li>6. Any other duty entrusted by the Registrar General/Registrars.</li> </ol>
7.	Shri Hari Prasad Medhi, Deputy Registrar	Deputy Registrar (Contempt & Writ)	<ol style="list-style-type: none"> <li>1. Shall be the In-charge of the Rule Original Side (ROS)/Contempt Section and Writ Appeal Section and shall look after its entire work. Shall monitor the functioning of the said section(s) and visit it to look after the punctuality of the Officer/staff posted there. All matters related to functioning of those Sections shall be routed through the In-charge.</li> <li>2. Shall act as Registrar (Contempt) until further order(s). Also act as signatory of all Judicial Sections of the Registry, as and when required and in addition to own duties.</li> <li>3. Shall work as Stamp Reporter and Commissioner of Affidavits, in addition to own duties.</li> <li>4. Shall aid the Rule Committee Section in matters regarding amendment of Gauhati High Court Rules relating to the matters of the Section under his control.</li> <li>5. He shall report to the Registrar (Judicial &amp; IT) and Joint Registrar (Judicial).</li> <li>6. Any other duty entrusted by the Registrar General/Registrars.</li> </ol>

8.	Shri Santanu Kumar Deka, Deputy Registrar	Deputy Registrar (Administration & Digitization)	<ol style="list-style-type: none"> <li>1. Shall supervise/monitor the works of the Court Officers.</li> <li>2. Shall be the In-charge of the Correspondence Section and oversee its functioning. Every matter of the Correspondence Section shall be routed through the In-charge, in normal circumstances.</li> <li>3. Shall assist the Joint Registrar (Administration) in monitoring the cleanliness of the precincts of the Gauhati High Court, Guwahati including the residences/bungalows of Hon'ble Judges, Judges' Guest House, the High Court Museum etc.</li> <li>4. Shall assist the Joint Registrar (Administration) in monitoring the discipline/decorum, punctuality and Attendance of all Class-IV staff and their detailing.</li> <li>5. Shall assist the Joint Registrar (Administration) in monitoring the entire infrastructure and construction works in the precincts of the Gauhati High Court, Guwahati including the residences/bungalows of Hon'ble Judges, Judges' Guest House etc. and shall also look after the general up-keep/maintenance of its electrical appliances along with overseeing its civil works.</li> <li>6. Shall assist the Joint Registrar (Administration) in planning, management and arrangements of all ceremonial functions and programmes organized by or on behalf of the Gauhati High Court including distribution and printing of cards.</li> <li>7. Shall look after the leave files of all Ministerial, Non-Ministerial and Class-IV staff of the Registry in the absence of Deputy Registrar (Establishment).</li> <li>8. Looking after the detailing of Stenographers, Court Masters and Law Clerks in the absence of Deputy Registrar (Establishment).</li> <li>9. Shall act as signatory of any Judicial Section(s) of the Registry, as and when necessary and in addition to own duties.</li> <li>10. Shall work as Stamp Reporter and Commissioner of Affidavits, as and when necessary and in addition to own duties.</li> <li>11. Shall be responsible to oversee digitization works and ensure timely completion of targets.</li> <li>12. He shall report to the Registrar (Administration), the Registrar (Judicial &amp; IT) &amp; Joint Registrar</li> </ol>
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			(Judicial) in case of judicial matters and Joint Registrar (Administration). 13. Any other duty entrusted by the Registrar General/ Registrars.
9.	Shri Gandhi Ram Kathar, Deputy Registrar	Deputy Registrar (Revision)	<ol style="list-style-type: none"> <li>1. Shall be the In-charge of the Civil Revision Section and Criminal Revision Section and look after its entire works. All matters related to functioning of those Sections shall be routed through the In-charge. The In-charge shall visit the section(s) regularly and look after the punctuality and functioning of the Officer/staff posted there.</li> <li>2. Shall act as Registrar (Contempt) and signatory of all Judicial Sections of the Registry, as and when required and in addition to own duties.</li> <li>3. Shall work as Stamp Reporter and Commissioner of Affidavits, in addition to own duties.</li> <li>4. Shall aid the Rule Committee Section in matters regarding amendment of Gauhati High Court Rules relating to the matters of the Section under his control.</li> <li>5. He shall report to the Registrar (Judicial &amp; IT) and Joint Registrar (Judicial).</li> <li>6. Any other duty entrusted by the Registrar General/Registrars.</li> </ol>
10.	Shri Prodip Sinha, Deputy Registrar	Deputy Registrar (Finance) & Drawing & Disbursing Officer	<ol style="list-style-type: none"> <li>1. Shall be the In-charge of the Accounts Section and shall look after its entire works. The In-charge shall look after the punctuality and functioning of the Officer/staff posted there.</li> <li>2. Shall act as Drawing &amp; Disbursing Officer of the Gauhati High Court, Guwahati.</li> <li>3. Shall look after matters relating to leave of Hon'ble Judges.</li> <li>4. Shall look after the works of Cashier, budget, accounts etc. of the Principal Seat of the Gauhati High Court.</li> <li>5. Shall take up matters with the Finance &amp; Accounts Officer deputed to the Registry.</li> <li>6. Assist the Joint Registrar (Finance) in finance and accounts matters only, as and when required.</li> <li>7. Look after matters related to Accounts and Finance of Outlying Benches, if required and referred to.</li> <li>8. He shall report to the Registrar General and the Registrar (Administration).</li> <li>9. Any other duty entrusted by the Registrar General</li> </ol>

			and the Registrar (Administration).
11.	Shri Neil Jongske Sangma, Deputy Registrar	Deputy Registrar (Protocol)	<ol style="list-style-type: none"> <li>1. Shall be the In-charge of the Protocol Section and shall look after all its matters. The In-charge shall look after the punctuality and functioning of the Officer/staff posted there. All matters related to functioning of the Section shall be routed through the In-charge.</li> <li>2. Shall be the In-charge of Chauffeurs and look after their detailing.</li> <li>3. Shall look after the general up-keep and well being of the vehicles of the Registry as well as their repairing.</li> <li>4. He shall report to the Registrar General and the Registrar (Administration).</li> <li>5. Any other duty entrusted by the Registrar General and the Registrar (Administration).</li> </ol>
12.	Shri Newman J. Sangma, Deputy Registrar	Deputy Registrar (Filing & Copying)	<ol style="list-style-type: none"> <li>1. Shall be the In-charge of the Filing Section and Copying Section and look after its entire works. All matters regarding functioning of those Sections shall be routed through the In-charge. The In-charge shall visit the section(s) regularly and look after the punctuality and functioning of the Officer/staff posted there.</li> <li>2. Shall act as Registrar (Contempt) and signatory of all Judicial Sections of the Registry, as and when required and in addition to own duties.</li> <li>3. Shall work as Stamp Reporter and Commissioner of Affidavits, in addition to own duties.</li> <li>4. Shall be responsible for equitable distribution of newly filed cases for Stamp Reporting among the concerned Officers of the Registry.</li> <li>5. Shall aid the Rule Committee Section in matters regarding amendment of Gauhati High Court Rules relating to the matters of the Section under his control.</li> <li>6. He shall report to the Registrar (Judicial &amp; IT) and Joint Registrar (Judicial).</li> <li>7. Any other duty entrusted by the Registrar General/Registrars.</li> </ol>
13.	Shri Gregory Daimari, Assistant Registrar (Judicial)	Assistant Registrar (Bench-I)	<ol style="list-style-type: none"> <li>1. Shall be the In-charge and signatory of the Bench Section and look after its entire works. All matters related to functioning of the Section shall be routed through the In-charge. The In-charge shall look after the punctuality and functioning of the Officer/staff posted there.</li> <li>2. Shall act as signatory of all Judicial Sections of</li> </ol>

			<p>the Registry, as and when required and in addition to own duties.</p> <ol style="list-style-type: none"> <li>3. Shall work as Stamp Reporter and Commissioner of Affidavits, as and when required and in addition to own duties.</li> <li>4. He shall report to the Registrar (Judicial &amp; IT) and Joint Registrar (Judicial).</li> <li>5. Any other duty entrusted by the Registrar General/Registrars.</li> </ol>
14.	Shri Ajit Kumar Kuli, Assistant Registrar	Assistant Registrar (Pending)	<ol style="list-style-type: none"> <li>1. Shall be the In-charge and signatory of the Civil Rule (Pending) Section and look after its entire works. All matters of that Section shall be routed through the In-charge. The In-charge shall look after the punctuality and functioning of the Officer/staff posted there.</li> <li>2. Shall work as Stamp Reporter and Commissioner of Affidavits, in addition to own duties.</li> <li>3. He shall report to the Registrar (Judicial &amp; IT) and Joint Registrar (Judicial).</li> <li>4. Any other duty entrusted by the Registrar General/Registrars.</li> </ol>
15.	Shri Indrajit Singh, Assistant Registrar	Assistant Registrar (Appointment & Rules)	<ol style="list-style-type: none"> <li>1. Shall be the In-charge of the Appointment &amp; Rule Committee Section and look after its entire works.</li> <li>2. Shall ensure timely disposal of matters relating to amendment &amp; framing of Rules relating to the Gauhati High Court.</li> <li>3. Shall look after the leave, transfer, Annual Confidential Reports and all other matter relating to service of Judicial Officers of the Gauhati High Court.</li> <li>4. Shall be the signatory of signatory of all Judicial Sections of the Registry, as and when required and in addition to own duties.</li> <li>5. Shall be the signatory of signatory of all Judicial Sections of the Registry, as and when required and in addition to own duties.</li> <li>5. He shall report to the Registrar (Vigilance), Registrar (Judicial &amp; IT), Joint Registrar (Vigilance) and Joint Registrar (Judicial).</li> <li>6. Any other duty entrusted by the Registrar General/Registrars.</li> </ol>
16.	Shri Hari Nath Paul, Assistant Registrar (Protocol)	Assistant Registrar (Protocol) [In the same capacity]	<ol style="list-style-type: none"> <li>1. Shall assist the In-charge of the Protocol Section in its entire matters.</li> <li>2. Detailing of protocol duties among staff of the Protocol Section.</li> <li>3. Shall report to the Deputy Registrar (Protocol)</li> </ol>



			and the Registrar (Administration). 4. Any other duty entrusted by the Registrar General and the Registrar (Administration).
17.	Smt. Christellyn S. Marak, Assistant Registrar	Assistant Registrar (Criminal Appeal)	<ol style="list-style-type: none"> <li>1. Shall be the In-charge and signatory of the Criminal Appeal Section and look after its entire works. All matters of that Section shall be routed through the In-charge. The In-charge shall visit the section(s) regularly and look after the punctuality and functioning of the Officer/staff posted there.</li> <li>2. Shall work as Stamp Reporter and Commissioner of Affidavits, as and when required and in addition to own duties.</li> <li>3. He shall report to the Registrar (Judicial &amp; IT) and Joint Registrar (Judicial).</li> <li>4. Any other duty entrusted by the Registrar General/Registrars.</li> </ol>
18.	Shri Sahidul Hoque, Assistant Registrar	Assistant Registrar (Disposal, Records & FT)	<ol style="list-style-type: none"> <li>1. Shall be the In-charge and signatory of the Civil Rule (Disposal) Section, Record Room Section &amp; Foreigner's Tribunal Section and look after its entire works. All matters of those Sections shall be routed through the In-charge. The In-charge shall visit the section(s) regularly and look after the punctuality and functioning of the Officer/staff posted there.</li> <li>2. Shall work as Stamp Reporter and Commissioner of Affidavits, in addition to own duties.</li> <li>3. Shall look after the Shredder Room, Digitization works and furnish weekly reports of digitized files to the Deputy Registrar (Administration &amp; Digitization).</li> <li>4. He shall report to the Registrar (Judicial &amp; IT), Joint Registrar (Judicial) and Deputy Registrar (Administration &amp; Digitization).</li> <li>5. Any other duty entrusted by the Registrar General/Registrars.</li> </ol>
19.	Shri Nabajyoti Dutta, Assistant Registrar	Assistant Registrar (Despatch & Statement).	<ol style="list-style-type: none"> <li>1. Shall be the In-charge and signatory of the Despatch Section and the Statement Section and look after its entire works. All matters of those Sections shall be routed through the In-charge. The In-charge shall visit the section(s) regularly and look after the punctuality and functioning of the Officer/staff posted there.</li> <li>2. Shall be the signatory of signatory of all Judicial Sections of the Registry, in addition to own duties.</li> </ol>

			<ol style="list-style-type: none"> <li>3. Shall work as Stamp Reporter and Commissioner of Affidavits, in addition to own duties.</li> <li>4. He shall report to the Registrar (Judicial &amp; IT) and Joint Registrar (Judicial).</li> <li>5. Any other duty entrusted by the Registrar General/Registrars.</li> </ol>
20.	Shri Pradip Sarmah, Assistant Registrar	Assistant Registrar (Finance )	<ol style="list-style-type: none"> <li>1. Shall assist the In-charge of the Accounts Section in the works of the Accounts Section.</li> <li>2. Shall monitor the timely disposal of matters relating to leave of Hon'ble Judges.</li> <li>3. Shall look after the works of Cashier, budget, accounts etc. of the Principal Seat of the Gauhati High Court.</li> <li>4. Shall take up matters with the Finance &amp; Accounts Officer deputed to the Registry for its disposal.</li> <li>5. Keep track and monitor the timely disposal of matters related to Accounts and Finance of Outlying Benches, if required and referred to.</li> <li>6. Shall be the signatory of signatory of all Judicial Sections of the Registry, as and when required and in addition to own duties.</li> <li>6. He shall report to the Registrar General, the Registrar (Administration) and the Joint Registrar (Finance).</li> <li>7. Any other duty entrusted by the Registrar General and the Registrar (Administration).</li> </ol>
21.	Shri Dipak Prasad, Assistant Registrar	Assistant Registrar (Bench-II)	<ol style="list-style-type: none"> <li>1. Shall be the In-charge and signatory of the Bench Section and look after its entire works. All matters of that Section shall be routed through the In-charge. The In-charge shall look after the punctuality and functioning of the Officer/staff posted there.</li> <li>2. Shall be the signatory of all Judicial Sections of the Registry, in addition to own duties.</li> <li>3. Shall work as Stamp Reporter and Commissioner of Affidavits, if required and in addition to own duties.</li> <li>4. He shall report to the Registrar (Judicial &amp; IT), the Joint Registrar (Judicial) and Deputy Registrar (Bench).</li> <li>5. Any other duty entrusted by the Registrar General/Registrars.</li> </ol>
22.	Shri Manoj Kumar Ojah, Assistant Registrar	Assistant Registrar (Filing-I)	<ol style="list-style-type: none"> <li>1. Shall be the In-charge of the Filing Section in the absence of Deputy Registrar (Filing &amp; Copying) and look after its entire works.</li> </ol>

			<ol style="list-style-type: none"> <li>2. Shall look after the punctuality and functioning of the Officer/staff posted in the Filing Section and ensure timely registration/filing of cases.</li> <li>3. Shall work as Stamp Reporter and Commissioner of Affidavits.</li> <li>4. Shall be responsible for equitable distribution of newly filed cases for Stamp Reporting among the concerned Officers of the Registry in the absence of Deputy Registrar (Filing &amp; Copying).</li> <li>5. He shall report to the Registrar (Judicial &amp; IT), Joint Registrar (Judicial) and Deputy Registrar (Filing &amp; Copying).</li> <li>6. Any other duty entrusted by the Registrar General/Registrars.</li> </ol>
23.	Shri Hitesh Chandra Das, Assistant Registrar	Assistant Registrar (Filing-II)	<ol style="list-style-type: none"> <li>1. Shall work as Stamp Reporter and Commissioner of Affidavits.</li> <li>2. Shall look after the punctuality and functioning of the Officer/staff posted in the Filing Section and ensure timely registration/filing of cases.</li> <li>3. Shall be the In-charge of the Copying Section in the absence of Deputy Registrar (Filing &amp; Copying) and look after its entire works.</li> <li>4. He shall report to the Registrar (Judicial &amp; IT), Joint Registrar (Judicial) and Deputy Registrar (Filing &amp; Copying).</li> <li>5. Any other duty entrusted by the Registrar General/Registrars.</li> </ol>

This order shall come into immediate effect. Any grievance regarding the above posting/duty assignment shall be made to the Registrar (Establishment)/In-charge. Any matter incidental or ancillary to the above posting/duty assignment that may arise shall be decided by the competent authority.

*Sd/- Raktim Duarah*

**REGISTRAR GENERAL**

**Memo No. HC.V-09/2013/(Pt.-2)/ 115A /Estt.**

**dated 06 -02-2025**

Copy for information & necessary action to:

1. The Registrar (Vigilance/ Admin/ Judicial/ Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Joint Registrar (.....), Gauhati High Court, Guwahati.
5. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
6. The Assistant Registrar (.....), Gauhati High Court, Guwahati.
7. The Librarian- cum -Research Officer, Gauhati High Court, Guwahati.
8. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati, with a direction to upload this order in the official website of the Gauhati High Court.

10. The Private Secretary to Hon'ble Mr./Mrs. Justice .....,Gauhati High Court, Guwahati.
11. The Administrative Officer (Judicial) (.....), Gauhati High Court, Guwahati.
12. The Chief Security Officer, Gauhati High Court, Guwahati.
13. The Court Officer-I & II, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
15. The Gauhati High Court Notice Board (Old block and New block), Guwahati.
16. The Order file.

  
**REGISTRAR GENERAL**